



## **The Gauhati High Court, At Guwahati**

[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

### **N O T I C E**

IT IS FOR INFORMATION OF ALL CONCERNED THAT HENCEFORTH FOR URGENT LISTING OF MATTERS IN THE PRINCIPAL SEAT, LEARNED ADVOCATES MAY SEND E-MAIL TO THE HON'BLE COURTS IN THE RESPECTIVE COURT E-MAIL ID IN THE PRESCRIBED FORMAT(AS ATTACHED HEREWITH).

**BY ORDER**

**Dated Guwahati, the 20<sup>th</sup> April, 2021.**

List of Email Ids to be used for communication of 'Mention Memos' to the  
Hon'ble Court

<b>Court No.</b>	<b>E-mail ID</b>
1	courthcj.ghc@gmail.com
2	court2.ghc@gmail.com
3	court3.ghc@gmail.com
4	court4.ghc@gmail.com
5	court5.ghc@gmail.com
6	court6.ghc@gmail.com
7	court7.ghc@gmail.com
8	court8.ghc8@gmail.com
9	court9.ghc@gmail.com
10	court10.ghc@gmail.com
11	court11.ghc@gmail.com
12	court12.ghc12@gmail.com
13	court13.ghc@gmail.com
14	court14.ghc@gmail.com
15	court15.ghc@gmail.com
16	court16.ghc@gmail.com
17	court17.ghc@gmail.com
18	court18.ghc@gmail.com
19	court19.ghc@gmail.com
20	court20.ghc@gmail.com
21	court21.ghc@gmail.com



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MENTION FORM FOR URGENT LISTING OF CASES

1	Name of Advocate seeking posting	:	
2	Case No.	:	
3	Date of Filing and Filing No.	:	
4	Contact No. of Advocate	:	
5	E-mail I.D. of Advocate	:	
6	Date on which posting is sought	:	
7	Stage of the Case (Motion/Admission/Orders/Hearing etc.)	:	
8	Nature of Urgency	:	